

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 15/2020

Dated: 11 December, 2020

Pursuant to the transfer & posting of the Judicial Officers and in partial modification of the earlier orders on the subject, the **Lawyers' Chambers Allotment Committee** be read as under with immediate effect:-

- | | |
|---|----------------------------|
| i). Ms. Poonam A. Bamba, District & Sessions Judge (South) | - Chairperson |
| ii). Ms. Neena Bansal Krishna, District & Sessions Judge (South-East) | - Co-Chairperson |
| iii). Sh. Ramesh Kumar, District Judge (Commercial)(South) | - Member/Officer In-Charge |
| iv). Sh. Rohit Gulia, Administrative Civil Judge (South) | - Member Secretary |
| v). Sh. Ashish Gupta, Administrative Civil Judge (South-East) | - Member |
| vi). Sh. Karnail Singh, President, Saket Bar Association | - Member |
| vii). Sh. Dhir Singh Kasana, Secretary, Saket Bar Association | - Member |
| Sh. Sanjiv Jain, Judge, Family Court (South-East) | - Spl. Invitee |

All correspondence with the Hon'ble High Court or other authorities shall be done only through the undersigned. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only under instructions of the undersigned.

(Poonam A. Bamba)
Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

No. LCA Cell/SD/Saket/2020/ 12172-12203 New Delhi,

Dated:- 11/12/2020

Copy to:-

1. The Registrar General, High Court of Delhi, New Delhi with the request that this may kindly be brought to the notice of Hon'ble Building Maintenance & Construction Committee (Saket Court Complex), New Delhi.
2. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
3. The District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
4. All the District & Sessions Judge(s) Delhi/New Delhi
5. The Principal Secretary (Law, Justice & Legislative Affairs), 8th Level, C-Wing, Delhi Secretariat, I.P. Estate, New Delhi.
6. The Chairman, Building Maintenance Committee, Saket Court Complex, New Delhi.
7. The Members of the Committee as constituted above.
8. The Secretaries of all the Bar Association, Delhi/New Delhi with a request to arrange to have this order published on the Notice Boards for information to all concerned.
9. The Public Relation Officer, Saket Court Complex, New Delhi.
10. The Public Relation Officer, New Delhi District, Patiala House Court, New Delhi
11. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & [south-east delhi](http://www.ecourts.gov.in/south-east).
12. The Secretary attached to the undersigned.
13. For uploading on LAYERS.
14. For uploading on Centralized Website through LAYERS.
15. Guard File.

(Poonam A. Bamba)
Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi